

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
(DEPARTMENT OF REVENUE)  
NO. 197/146/76-IT (AI)

14th August, 1977.

**NOTIFICATION**  
(INCOME-TAX)

NO. 197<sup>5</sup> (F.NO.197/146/76-IT (AI): In exercise of the powers conferred by clause (v) of sub-section (23C) of Section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "Arulnighu Uhandayuthapaniam Thirukkal, Palani" for the purpose of the said section for and from the assessment year 1972-73.

Sd/-  
( M. SHASTRI )  
UNDER SECRETARY TO THE GOVERNMENT OF INDIA

To  
The Manager,  
Government of India Press,  
Ring Road, Mayapuri Industrial Area,  
(Near Rajouri Garden), New Delhi.

Copy to:-

1. The Executive Officer, Arulnighu Uhandayuthapaniam Thirukkal, Palani-624601, Madurai District, Tamil Nadu, with reference to his letter dated 6.10.1976.  
2. The Commissioner of Income-tax, Tamil Nadu-IV, Madras with reference to his letter C.No.212(73)/72 dt.25th May, 1977.  
3. All Commissioners of Income-tax.  
4. Directors of Ins. (IT)/(EEO)/(RGR)/(Inv.), New Delhi.  
5. Director of C.I. Services (Income-tax), 1st Floor, Alauddin-ghali, Dato Sunari Lane, New Delhi (5 copies).  
6. All Officers and Sections of I.T. Wing of C.O.S.I., New Delhi.  
7. Comptroller & Auditor General of India, New Delhi (20 copies).  
8. Bulletin Section of Dto. of Ins. (EEO), New Delhi (5 copies).  
9. Director of Training, IAS (Direct Taxes), Staff College, Nagpur (5 copies).  
10. Shri M.B.Rao, Joint Secy., Ministry of Law, Justice and Company Affairs (Department of Legal Affairs), New Delhi.

( M. SHASTRI )  
UNDER SECRETARY TO THE GOVERNMENT OF INDIA